

COURT HALL NO :2

- 5 CCC 119/2022 (,) *PET: SRI MANAKCHAND
SALECHA AND OTHERS
V B RAVISHANKER* *RES: SRI MANAKCHAND
KOTHARI
GANGADHARA AITHAL S*
- REG: RECTIFICATION OF OFFICE OBJN RAISED ON REJOINER FILED BY ADV FOR COMPLAINANT
2) COUNTER AFFIDAVIT FILED BY ADV FOR ACCUSED
- 6 CCC 148/2022 (,) *PET: SRI C
HANUMANTHA RAO
VISHWANATH H M* *RES: DR E V RAMANA
REDDY AND OTHERS*
- REG: NON COMPLIANCE OF OFFICE OBJNS FOR 2ND TIME
- 7 CCC 225/2022 (,) *PET: SMT. GOWRAMMA
SUBRAMANYA BHAT M* *RES: E. RASHMI
MAHESH AND OTHERS*
- REG: NON FILING OF COMPLIANCE OF REPORT BY THE LEARNED AGA, V/O DTD 13/10/2022
2) NON FILING OF REJOINER BY ADV FOR COMPLAINANT
3) NON FILING OF REPLY BY ADV FOR A4
- B J SOMAYAJI FOR A4
A1 - E RASHMI MAHESH, PRINCIPAL SECRETARY, DEPT OF SOCIAL WELFARE, BENGALURU - SD
A2 - K T DAYANAND, THE COMMISSIONER, BACKWARD CLASSES WELFARE DEPT, BENGALURU - SD
A3 - VENKATARAJA, THE DEPUTY COMMISSIONER, KOLAR - SD
- 8 CCC 256/2022 (,) *PET: SRI RAMAPPA
RATHOD AND OTHERS
P ANAND* *RES: THE STATE OF
KARNATAKA AND OTHERS*
- REG: NON COMPLIANCE OF OFFICE OBJNS FOR 1ST TIME
- GA SD

COURT HALL NO :2

- 12** CCC 381/2022 (,) *PET: SRI MALLESHWARA RES: RAHUL KUMAR*
REG: COMPLIANCE *SPORTS AND CULTURAL SHAHAPURWAD AND*
AFFIDAVIT FILED *TRUST OTHERS*
BY LEARNED AGA **SHANKARANARAYANA**
FOR ACCUSED NO. **BHAT B AND S N BHAT** GA SD
1 A1 - RAHUL KUMAR
SHAHPURWAD,
SUPERINTENDENT OF
POLICE, TUMAKURU -
SD
A2 - RAMESH, SUB-
INSPECTOR, RURAL
POLICE STATION,
TUMAKURU - SD
- 13** CCC 400/2022 (,) *PET: SANAULLA AND RES: SMT. KAVITHA*
REG: NON *OTHERS MANNIKERI (IAS) AND*
COMPLIANCE OF **VIJAYA KUMAR** *OTHERS*
OFFICE OBJNS FOR
2ND TIME
- 14** CCC 495/2022 (,) *PET: SRI MANJUNATHA RES: SRI*
REG: *SHASHTIR B C KARIBASAVAIHAH AND*
RECTIFICATION OF **P MAHESHA** *OTHERS*
OFFICE OBJECTION
RAISED ON
COUNTER
AFFIDAVIT FILED
BY ADVOCATE FOR
ACCUSED A NAGARAJAPPA
- 15** CCC 643/2022 (,) *PET: B.N. SURESH RES: THE PRINCIPAL*
REG: NON FILING *BABU SECRETARY AND OTHERS*
OF COMPLIANCE **SUBRAMANYA BHAT M** GA SD
REPORT /
RESPONSE
BY THE LEARNED
AGA, V/O DTD
02/01/2023
- 16** CCC 694/2022 (,) *PET: SRI SURYAKANTHA RES: SRI. TUSHAR*
REG: *MANU SHANKAR S S GIRINATH AND OTHERS*
RECTIFICATION OF **S** *MALLIKARJUN REDDY K*
OFFICE OBJN **S** *S*
RAISED ON
AFFIDAVIT
DTD 17/08/2023
FILED BY ADV FOR
A4 FOR A1-A4
BBMP SD

COURT HALL NO :2

- 17** CCC 733/2022 (,) *PET: SRI MAHESH KUMAR C K* *RES: SRI S R UMASHANKAR AND OTHERS*
REG: STATEMENT OF OBJECTIONS FILED BY THE ADVOCATE FOR COMPLAINANT
2) COMPLIANCE AFFIDAVIT FILED BY THE LEARNED AGA, V/O DTD 27/09/22
GA SD
A2 - AJITH KUMAR RAI, THE TAHSILDAR, K R PURAM TALUK, BANGALORE - SD
- 18** CCC 803/2022 (,) *PET: RAGHU R RAGHU PRASAD B S* *RES: STATE OF KARNATAKA AND OTHERS*
REG: NON FILING OF REPLY BY SERVED A2
GA SD
A2 - MANJUNATHA THAVANE, JOINT DIRECTOR OF LAND RECORDS, BENGALURU - SD
- 19** CCC 845/2022 (,) *PET: MEENA H N NITIN PRASAD* *RES: MS A H KALAVATHI AND OTHERS*
REG: NON FILING OF REPLY BY ADV FOR A1, V/O DTD 06/02/2023
K R KRISHNAMURTHY
FOR A1
(NOTICE NOT ORDERED IN R/O A2-A21)
- 20** CCC 872/2022 (,) *PET: J. RAJANNA SIRI RAJASHEKAR* *RES: MRUTHUNJAYA SWAMY AND OTHERS*
REG: COUNTER AFFIDAVIT DTD 16/05/2023 FILED BY AGA
GA SD
A2- M K NAGARAJ, TECHNICAL ASST, MINOR IRRIGATION AND GROUND WATER DEVELOPMENT, BANGALORE -SD
V/O DTD 29/10/22, KIRAN KUMAR, HCGP FOR A1
- 21** CCC 885/2022 (,) *PET: SRI C RAJANNA AND OTHERS* *RES: SRI RATHAN S G AND OTHERS*
CHANDRA KUMAR R
V/O DTD 23/11/22, AGA FOR A1-A3

COURT HALL NO :2

- 22 CCC 897/2022 (,) PET: SRI. H.B. RES: SRI. S ASWATHI
REG: COMPLIANCE NAGARAJAIAH I A S AND OTHERS
AFFIDAVIT DTD MUDDU BABU S AND S M
25/01/2023 FILED BABU GA SD
BY THE LEARNED A1 - S ASWATHI, IAS,
AGA ON BEHALF OF DEPUTY COMMISSIONER,
A1 MANDYA - SD
- 23 CCC 921/2022 (,) PET: SRI C R MADHAVA RES: SHRI TARUN
REG: NON MURTHY AND OTHERS BAJAJ AND OTHERS
FURNISHING OF R N G PHADKE
EPLY TTO VIKRAM PHADKE B PRAMOD FOR ACCUSED
REMINDER DTD NO.4
12/01/2023 IN V/O DTD: 30/11/22, B
R/O A3 BY THE PRAMOD ADV APPEAR ON
DIRECTOR GENERAL BEHALF
OF POLICE, NEW ON ACCUSED NO.1 & 2
DELHI. (VK NOT FILED)
(DISPATCHED ON
17/01/2023
2) AFFIDAVIT DTD
24/01/2023 FILED
BY ADV FOR A2 &
A4
3) MEMO DTD
01/06/2023 FILED
BY ADV FOR A2 &
A4
- 24 CCC 982/2022 (,) PET: MRS SUGANDHI S RES: MR KUMAR NAIK G
REG: RAO AND OTHERS IAS
RECTIFICATION OF JAYAKUMAR N D MURUGESH V CHARATI
OFFICE OBJN
RAISED ON
COMPLIANCE
AFFIDAVIT FILED
BY ADV FOR
ACCUSED, V/O DTD
23/02/2023
- 25 CCC 985/2022 (,) PET: MR. B. DAMODAR RES: SRI. TUSHAR
REG: BALIGA GIRINATH
RECTIFICATION OF VENKATESH SOMAREDDI MALLIKARJUN REDDY K
OFFICE OBJN S
RAISED ON N K RAMESH
COMPLIANCE
AFFIDAVIT FILED
BY ADV FOR
ACCUSED, V/O DTD
23/02/2023

COURT HALL NO :2

- 26 CCC 989/2022 (,) PET: SMT V KAMALAMMA RES: SRI K SRINIVAS
REG: COMPLIANCE SANDHYA U PRABHU AND OTHERS
AFFIDAVIT FILED BY THE LEARNED AGA
AGA,
V/O DTD
03/01/2023
- 27 CCC 994/2022 (,) PET: MR JOSEPH RES: MRS SALMA I
REG: NON FILING CHRISTOPHER RATNAM AHMED AND OTHERS
OF REPLY BY AND OTHERS VIVEK HOLLA, HOLLA
ADVOCATE FOR A1 AND HOLLA
& A2 FOR A1 & A2
(REP BY GPA HOLDER)
- 28 CCC 1010/2022 (,) PET: SRI. GAJENDRA. RES: SRI. KAMAL PANT
(FURTHER N. R. AND OTHERS (IPS) AND OTHERS
CONSIDERATION) VIJAYA KUMAR
REG: AFFIDAVIT V/O DTD 05/12/22, V
FILED BY THE SREENIDHI, AGA FOR
LEARNED AGA FOR A1-A4
ACCUSED
- 29 CCC 1027/2022 (,) PET: SRI BHEVINA RES: PATIL YALAGOUDA
REG: COMPLIANCE GUDDAIAH SHIVANAGOUDA AND
AFFIDAVIT FILED VIRUPAKSHAIAH P H OTHERS
BY THE LEARNED
AGA FOR A2, V/O
DTD 02/01/2023 GA SD
- 30 CCC 1034/2022 (,) PET: SUARNALATHA RES: SRI.H.D
REG: ARUN B K KRISHNAMURTHY
RECTIFICATION OF VIDYA S
OFFICE OBJN
RAISED ON
AFFIDAVIT DTD
25/03/2023 FILED
BY ADV FOR
ACCUSED
- 31 CCC 1044/2022 (,) PET: SMT JAYAMMA RES: SRI UMASHANKAR
REG: CHOKKAREDDY AND OTHERS
RECTIFICATION OF VENKATARAMA REDDY L
OFFICE OBJN UMASHANKAR,
RAISED ON MEMO COMMISSIONER, CITY
DTD 10/07/2023 MUNICIPAL COUNCIL,
FILED BY ADV FOR CHIKKABALLAPURA -
ACCUSED ACCUSED SD

COURT HALL NO :2

- 32** CCC 1053/2022 (,) *PET: ANHEUSER BUSHCH* *RES: MR B CHANDRA*
REG: REPLY *INBEV INDIA LTD* *SHEKAR*
AFFIDAVIT DTD **SUNDARA RAMAN M V** **NANDA KISHORE**
24/03/2023 FILED
BY ADV FOR
ACCUSED V/O DTD
20/02/2023
- 33** CCC 1055/2022 (,) *PET: SYED MAZHAR* *RES: K MAYANNA GOWDA*
(FOR FURTHER **BALARAJ K N** *AND OTHERS*
CONSIDERATION) **GANGADHARAPPA A V**
- 34** CCC 1103/2022 (,) *PET: KARNATAKA BEEDI* *RES: SRI P MANIVANNA*
REG: NON FILING *BADI VYAPARIGALA AND* *I A S AND OTHERS*
OF REPLY BY AGA *OTHERS*
FOR A1 & A2 **MUNIYAPPA M** AGA FOR A1 & A2
2) RECTIFICATION A NAGARAJAPPA FOR A7
OF OFFICE OBJN (VK FILED)
RAISED ON (NOTICE NOT YET
COUNTER ORDERED)
AFFIDAVIT
DTD 06/08/2023
FILED BY ADV FOR
A7
- 35** CCC 1114/2022 (,) *PET: SRI* *RES: SRI G KUMAR*
REG: NON FILING *CHANDRASHEKAR* *NAIK AND OTHERS*
OF COMPLIANCE OF **K K VASANTH**
AFFIDAVIT B VACHAN FOR A1 & A2
/ RESPONSE BY
ADV FOR A1 & A2
- 36** CCC 1125/2022 (,) *PET: SRI. B G NAGESH* *RES: SRI.*
REG: REPLY **N N DAMODAR** *KRISHNAMURTHY*
AFFIDAVIT FILED **A RAVISHANKAR**
BY ADV FOR
ACCUSED

COURT HALL NO :2

- 37 CCC 1163/2022 (,) PET: SRI G B RES: THE STATE OF
REG: NON FILING SHIVAKUMAR KARNATAKA AND OTHERS
OF COMPLIANCE RANGANATHA S JOIS
REPORT BY AGA,
V/O DTD 04/01/23
2) NON FILING OF
ACK FOR HAVING
SERVED THE COPY
OF CONTEMPT
PETITION TO THE
LEARNED AGA BY
ADVOCATE FOR
COMPLAINANT, V/O
DTD 22/12/22
3) NON
COMPLIANCE OF
OFFICE OBJECTION
BY ADVOCATE FOR
COMPLAINANT, V/O
DTD 22/12/22
GOVT ADVOCATE FOR
A1-A3
RAGHAVENDRA G
GAYATHRI FOR R4
(NOTE: R4 IS NOT
ARRAYED A PARTY IN
THIS PETITION)
- 38 CCC 1173/2022 (,) PET: NETHAJI COLLEGE RES: SRI MADAN SINGH
REG: OF EDUCATION B,ED., YADAV
RECTIFICATION OF NANJA REDDY P N
OFFICE OBJN VINODKUMAR M
RAISED ON
COMPLIANCE OF
AFFIDAVIT FILED
BY ADV FOR
ACCUSED
- HEARING - INTERLOCUTORY APPLN**
- 39 CCC 1787/2019 (,) PET: SRI RES: SHIVARAJU AND
REG: IA 2/2022 CHIKKABAIRAPPA AND OTHERS
FOR RECALLING
ORDER DTD
17.11.2022 FILED
BY ADV FOR
COMPLAINANT
KARTHIK
AGA FOR A1 & A2
- 40 CCC 3/2022 (,) PET: SMT CHANNAMMA RES: M B RAJESH
(FOR FURTHER AND OTHERS GOWDA IAS AND OTHERS
CONSIDERATION) UDAY K S
REG: AFFIDAVIT
A/W PHOTOGRAPHS
FILED BY
ADVOCATE FOR
COMPLAINANT, V/O
DTD 07/12/22
2) IA 1/22 FOR
RECALLING THE
ORDER DTD
05/09/22 FILED
BY ADVOCATE FOR
ACCUSED
B S SACHIN FOR A1 &
A2
(VK NOT FILED IN R/O
A2)

COURT HALL NO :2

41 CCC 918/2022 (,) PET: SMT SHARADA RES: MANJUNATH
REG: NON FILING SIDHAMALLAPPA P M PRASAD AND OTHERS
OF COMPLIANCE
AFFIDAVIT / GA SD
RESPONSE
BY THE LEARNED
AGA FOR A1 & A2,
V/O DTD
03/01/2023
2)IA 1/22 FOR CD
OF 1395 DAYS IN
FILING FOR
FURTHER ORDERS

PRELIMINARY HEARING

42 CCC 969/2022 (,) PET: M/S. BENGAL RES: STATE OF
LAMPS LIMITED KARNATAKA AND OTHERS
SUMANA NAGANAND
GA SD
MANU K FOR A2 & A3

HEAR BEFORE CHARGE

43 CCC 1595/2019 (,) PET: SMT MALLAMMA RES: SRI MUNI REDDY
REG: AND OTHERS BHARGAV G
RECTIFICATION OF
OFFICE ABHINAV RAMANAND A
OBJECTIONS
RAISED ON
STATEMENT OF
OBJECTIONS FILED
BY COUNSEL FOR
ACCUSED I.E.
AFFIDAVIT IN
SUPPORT OF
STATEMENT OF
OBJECTIONS TO BE
FILED, SIGNATURE
OF ACCUSED IS
NOT FORTHCOMING)

FRAMING OF CHARGES

COURT HALL NO :2

44 CCC 812/2021 (,) PET: SRI. S K RES: DR. VISHAL R
A/W IA 1/23 FOR RAMALINGAIAH IAS AND OTHERS
BRINGING LR'S OF JANARDHANA G
DECD COMPLAINANT
FILED BY ADV FOR GA
APPLICANT
2) IA 1/21 FOR
CD OF 1281 DAYS
IN FILING FOR
FURTHER ORDERS
(V/O DTD
16/03/2023 THE
COMMISSIONER
SHALL BE PRESENT
BEFORE THIS
COURT FOR
FRAMING OF
CHARGE)

HEARING BEFORE FRAMING OF CHARGES

45 CCC 774/2021 (,) PET: ASHA MADHUKAR V RES: P.V.KHANOLKAR
KHONOLKAR AND OTHERS
MANMOHAN P N S S SRINIVAS RAO
FOR A1 & A2
V/O DTD 09/02/2023,
PRESENT CONTEMPT
PETITION AS AGAINST
A1 IS DISMISSED AS
ABATED

46 CCC 902/2019 (,) PET: SRI BABU REDDY RES: S SUJENDRA AND
KUMAR K R OTHERS
RAJESWARA P N
FOR A1
GOVT ADV FOR A2

TO HEAR AND FRAMING OF CHARGES

47 CCC 1043/2021 (,) PET: SRI R MANNAJI RES: M/S AGROMORE
A/W NON FILING RAO PRIVATE LTD AND
OF MEMO OF N G PHADKE OTHERS
CALCULATION BY
ADV FOR BOTH
PARTIES, V/O DTD
13/04/2023 &
27.07.2023 &
11.08.2023
GURU PRASANNA S
FOR A1 & A2

EVIDENCE

COURT HALL NO :2

48 CCC 700/2019 (,) PET: SMT. A S RES: B N DINESH
(FOR CROSS RAJESHWARI @ REKHA SHANTKUMAR NAGAYYA
EXAMINATION OF A V GANGADHARAPPA
PW1) V/O/D 3/1/23, HCGP
A/W NON FILING TO ASSIST THE COURT
OF MEMO A/W ACK ON BEHALF OF THE
FOR HAVING PAID COMPLAINANT
THE COST OF RS
1000/- BY THE
ACCUSED TO THE
COMPLAINANT
(CHARGE, PLEA,
DEPOSITION OF
CW1, EXHIBITS
P1-P9 ARE KEPT
BELOW)

ARGUMENTS

49 CCC 321/2021 (,) PET: SHRI RES: SHRI K LAKKAPPA
(CHARGE AND PLEA MUNISWAMAPPA AND OTHERS
OF A1- A3 + ZULFIKIR KUMAR SHAFI
EXAMINATION IN PRAKASH T HEBBAR FOR
CHIEF & CROSS - A1- A3
EXAMINATION OF
CW1 + EXHIBITS
C1 TO C3, C4(1)
TO C4(9), C4(10)
TO C4(39), C5 &
C6 K/B)

FINAL HEARING

50 CCC 2482/2018 (,) PET: SMT CHANDRAMMA RES: SRI SURESH
A/W ADDITIONAL ANIL KUMAR S KUMAR AND OTHERS
COMPLIANCE B B PATIL FOR A1 &
AFFIDAVIT FILED A2
BY ADV FOR
ACCUSED

---END---